

**PAPERS LAID ON THE TABLE**

ANNUAL REPORT (1960-61) OF THE  
FERTILIZER CORPORATION OF INDIA LTD.  
AND RELATED PAPERS

THE MINISTER OF STEEL AND HEAVY  
INDUSTRIES (SHRI C. SUBRAMANIAM) : Sir,  
I beg to lay on the Table, under sub-section  
(1) of section 619-A of the Companies Act,  
1956, a copy each of the following papers: —

(i) Fifth Annual Report and Accounts of  
the Fertilizer Corporation of India  
Limited, New Delhi, for the year  
1960-61, together with the Auditors'  
Report on the accounts and the  
comments of the Comptroller and  
Auditor-General of India thereon.

(ii) Review by Government on the  
working of the Corporation. [Placed in  
Library. See No. LT-76/62 for (i) and  
(ii).]

THE DELHI LAND HOLDINGS (CEILING)  
RULES., 1961

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI B. N.  
DATAR) : Sir, I beg to lay on the Table, under  
sub-section (3) of section 27 of the Delhi  
Land Holdings (Ceiling) Act, 1960, a copy of  
Notification No. F. 63/LRO/61-62/178, dated  
the 5th April, 1962, publishing the Delhi Land  
Holdings (Ceiling) Rules, 1961, issued by the  
Delhi Administration. [Placed in Library. See  
No. LT-78/62.]

**MESSAGE FROM THE LOK SABHA**

**THE APPROPRIATION (RAILWAYS) NO. 2  
BILL, 1962**

SECRETARY: Sir, I have to report to the  
House the following message received from  
the Lok Sabha, signed by the Secretary of the  
Lok Sabha: —

"In accordance with the provisions of  
Rule 96 of the Rules

of Procedure and Conduct of  
Business in Lok Sabha. I am  
directed to enclose herewith a copy  
of the Appropriation (Railways) No.  
2 Bill, 1962, as passed by Lok  
Sabha at its sitting held on the 4th  
May, 1962.

2. The Speaker has certified that this Bill  
is a Money Bill within the meaning  
of article 110 of the Constitution of  
India."

Sir, I lay the Bill on the Table.

**REFERENCE TO NOTICE OF MOTION  
FOR PAPERS ON SITUATION  
ARISING FROM CALCUTTA PORT  
PILOTS' STRIKE**

SHRI BIREN ROY (West Bengal): Sir, I  
had given notice of a motion for papers on  
May 5, 1962 regarding the situation that has  
arisen in Calcutta Port due to the strike by the  
pilots there. I hope at least some statement  
will be made here today by the Minister in  
charge.

SHRI BHUPESH GUPTA (West Bengal): I  
had also given notice of a similar motion for  
papers. We see from the papers that the  
Calcutta Port has been paralysed and that is  
all due to the attitude of the Central  
Government and the Port Commissioners. I  
would like the hon. Minister to make a full  
statement on this matter. This is a very serious  
matter.

MR. CHAIRMAN: It is under corres-  
pondence with the Ministers. They will make  
a statement.

THE BUDGET (GENERAL), 1962-  
63—continued.

श्री विमलकुमार मन्नालालजी  
झोरड़िया (मध्य प्रदेश) : माननीय अध्यक्ष  
महोदय जो बजट हमारा मंत्री महोदय  
ने प्रस्तुत किया, उस बजट में उन्होंने